

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-580/ND/2020

**IN THE MATTER OF:**

Khandelwal Group Pvt. Lt.d

**Vs**

Panache Construction Pvt. Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

Order delivered on 27.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ashish

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on 24.03.2020

*sd/-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*sdh*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Rakhi)